

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
RAMILA DIAM PRIVATE LIMITED****Operating in Gems & Jewellery Sector in Mumbai**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Ramila Diam Private Limited PAN – AAECR8201P CIN - U36911MH2010PTC203571
2	Address of the registered office	Flat 04, 1 st Floor, Dariya Mahal, Laxmibai Jagmohandas Marg, Nepean Sea Road, Malabar Hill, Mumbai – 400006
3	URL of website	The case specific website created by RP is https://ramila.cirp.co.in/
4	Details of place where majority of fixed assets are located	Flat 04, 1 st Floor, Dariya Mahal, Laxmibai Jagmohandas Marg, Nepean Sea Road, Malabar Hill, Mumbai – 400006
5	Installed capacity of main products / services	As of today, the CD has no operations. The CD neither has any P&M nor any L&B. The Registered Office of CD is not owned by CD.
6	Quantity and value of main products/ services sold in last financial year	As per latest audited financials of FY2023 the CD earned a revenue of Rs. 18.24 lacs.
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://ramila.cirp.co.in/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://ramila.cirp.co.in/
10	Last date for receipt of expression of interest	09-09-2024
11	Date of issue of provisional list of prospective resolution applicants	11-09-2024
12	Last date for submission of objections to provisional list	16-09-2024
13	Date of issue of final list of prospective resolution applicants	19-09-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23-09-2024
15	Last date for submission of resolution plans	23-10-2024
16	Process email id to submit EOI	cirpramila@gmail.com



Shailesh Desai
Resolution Professional

IBBI/IPA-001/IP-P00183/2017-18/10362

C/o, Headway Resolution & Insolvency Services Pvt Ltd

708, Raheja Centre, Nariman Point, Mumbai – 400021

For Ramila Diam Private Limited

21st August 2024, Mumbai